

who have been certified as victims of MIC Gas Tragedy of Bhopal. However, recently in the case of a teacher, who was posted out of Bhopal and claimed to be a victim of MIC Gas Tragedy, the Assistant Commissioner of Bhopal Region has been advised to transfer that teacher back to Bhopal.

Yamuna Action Plan

5911. SHRI SHRAVAN KUMAR PATEL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a Yamuna Action Plan on lines of the Ganga Action Plan has since been finalised for cleaning Yamuna;

(b) if so, the details of the plan including its cost; and

(c) the steps taken to implement the Plan so far, indicating the targets set under the Plan, year-wise and phase-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
(a) Yes, Sir. Yamuna Action Plan, a programme for pollution abatement of river Yamuna on lines of the Ganga Action Plan has been approved by the Central Government. The programme under implementation.

(b) The Yamuna Action Plan includes works such as interception diversion and treatment of municipal waste water, setting up of crematoria, river front development, low cost sanitation including community toilets and afforestation. The sanctioned capital cost of works in the three involved States, namely Uttar Pradesh, Haryana and Delhi is Rs. 343.78 Crores.

(c) Funds have been released to the concerned State Governments for acquisition of land required for the facilities to be created under the programme. The detailed project reports (DPR's) in respect of most of the smaller schemes have been sanctioned, however, the DPR's concerning sewage treatment plants (STP's) are under formulation by the State Governments. A Statement containing implementation schedule of Yamuna Action Plan is enclosed.

STATEMENT

*Statement Referred to in Reply to Part (c) of the Lok Sabha Unstarred Question No. : 5911
Due for Answer on Tuesday, the 16th May, 1995*

IMPLEMENTATION SCHEDULE OF YAMUNA ACTION PLAN

S. No.	Category of works	PFR Approval	DPR Submission	Expenditure Sanction	Tendering and Award	Completion of works	Commissioning
1.	Interception and Diversion	23-11-93	23-04-94 30-06-95	31-08-95	31-08-95 30-11-95	30-06-97 31-12-98	30-06-97 31-03-99
2.	Sewage Treatment Plants/Systems	23-11-93	31-12-95	31-03-96	30-09-96	30-09-99	31-12-99
3.	Low Cost Sanitation	23-11-93	30-06-95	01-08-95	30-09-95	31-12-96	31-01-97
4.	River Front Development	23-11-93	27-01-95 31-05-95	21-02-95 31-08-95	30-04-95 31-10-95	30-06-96 30-09-96	31-07-96 30-11-96
5.	Crematoria	23-11-93	22-12-94	01-02-95	01-06-95	31-05-96	30-06-96
6.	Afforestation	23-11-93	30-06-95	31-08-95	31-10-95	31-07-96	31-10-96

Ganga Action Plan

5912. SHRI HARI KEWAL PRASAD : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some non-Governmental organisations/institutions have actively participated in the Ganga Action Plan;

(b) if so, the details of the work accomplished with this cooperation; and

(c) the progress made in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) There has been increasing participation of non-Governmental organisations/institutions under Ganga Action Plan in the towns situated along the Ganga.

(b) and (c). The non-Governmental organisations/institutions participated in organising exhibitions : padyatras : cleaning of river fronts and ghats, approach roads leading to bathing ghats : soil conservation works : slogan writing : essay competitions and water quality testing. As a result growing response amongst the people to participate in the Ganga Action Plan has been noticed.